

**URGENT**  
**OUT AT ONCE**

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),**  
**TIS HAZARI, DELHI**  
**OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),**  
**DBA ELECTIONS-2024**

No. \_\_\_\_\_/EC/DBA/2024

Dated 12.03.2025

To,

(i) Sh. Ravinder Singh, Advocate,  
Chief Election Commissioner,  
for Delhi Bar Association Election 2024

(ii) Sh. Atul Rathi,  
Returning Officer,  
for Delhi Bar Association Election 2024

Sub: Deletion of ineligible members from proximity list for preparation  
of final voter list.

Sir,

This is to inform you that it has been observed from the perusal of list of Id. Members cleared for the purpose of issuance of proximity card, the names of the following members have been inadvertently included. As per the verification of records pertaining to the Id. Members who were found to be eligible /ineligible as per criteria laid down for the Declaration form, the following Id. Members are ineligible to vote due to the objections communicated earlier as well as mentioned herein below.

The details are as under :-

Declaration form No.	Name	BCD No.	DBA No.	Objection
A-901	Deepika	D/5856/2020	D-1183	Cash payment
A-227	Dwibendu Shekhar Barik	D/943/2011	D-831	Incomplete ordersheets
NIL	Mohd. Iqbal	D/512/1988	M-829	Declaration form not filled
A-911	Nitin Sharma	D/2203A/2017	N-1492	Incomplete o/s, enrollment after 31.07.2023
D-782	Prashant Kumar	D/3175/1999	P-763	Cash payment

B-1622	Pratham Pratap Singh	D/4404/2018	P-1819	Dues pending/Proof of deposit not filed
A-690	Rohit Kumar	D/4488/2021	R-3743	Enrollment after 31.07.2023
A-551	Satpal Sharma	D/767/2016	S-4063	Incomplete o/s, AIBE proof, dues pending
A-1144	Sheonarain Tripathi	D/1104/1995	S-3027	BCD ID not given

The above id. Members accordingly be treated as ineligible to vote on account of the objections mentioned above and shall not be part of the final voter list despite their names appeared in the proximity list. Accordingly, you are requested to inform the aforesaid members as well as to ensure final voter list do not bear these names.

You are, therefore, requested to do the needful at the earliest.

For forwarded:

*[Handwritten signature]*

W. Chairman

DISH H. 2024

No. 12651-655 /EC/DBA/2024

*[Handwritten signature]*  
Nodal Officer, Election Committee  
Delhi Bar Association

3 MAR 2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to I.d. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to I.d. Principal District & Sessions Judge (West), THC, Delhi.
- 4) In-Charge, Caretaking Branch (HQs), THC, Delhi.
- 5) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.

*[Handwritten signature]*  
Nodal Officer, Election Committee  
Delhi Bar Association